

## Annexure – 4

Name of the corporate debtor: India Power Corporation (Bodhgaya) Limited;

Date of commencement of CIRP: 08.11.2019;

List of creditors as on: 31.07.2020

## List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted				Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC	
1	India Power Corporation Limited	L40105WB1919PLC003263	10.06.2020	230,755,630	230,755,630	ICD	Yes	-	The claim has been admitted as a Financial Creditor 'Related Party' as per Section 5 (24) of IBC 2016 and on the basis of the provisions of Section 21 of IBC, a Financial Creditor Related Party shall not have any right of representation, participation or voting in a meeting of the committee of creditors.
<b>Total</b>				230,755,630	230,755,630				